



# *Gujarat National Law University*

Gandhinagar, Gujarat, India

Cordially invites you to the inaugural function  
of

One Day Symposium on

## *Laws Related to Women and Influencing Factors*

The President of the function

**Smt. Lilaben Ankoliya**

Hon. Chairperson,

Gujarat State Commission for Women

In the Gracious Presence of

**Prof. (Dr.) Bimal N. Patel**

Director, Gujarat National Law University

**Smt. Vina Patel**

Add. Collector & Member Secretary,  
Gujarat State Commission for Women

**Shri Prerak Patel**

Under Secretary,

Gujarat State Commission for Women

**Organized by the University through its  
LexTech (Science Technology & Law) Club &  
Gender Sensitization Committee**

**With the support of**

Gujarat State Commission for Women

**Venue: "Orientation Hall", GNLU  
Saturday, 5<sup>th</sup> January 2019 (1000 Hrs)**

## Symposium on “Laws Related to Women and Influencing Factors”

|                   |                                                                                                                                                                                                        |
|-------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 0845 – 0945 Hrs.  | Breakfast & Registration                                                                                                                                                                               |
| 1000 Hrs.         | Inauguration                                                                                                                                                                                           |
| 1000 – 1008 Hrs.  | GNLU Documentary                                                                                                                                                                                       |
| 1008 – 1012 Hrs.  | Introduction and Welcome of Guests                                                                                                                                                                     |
| 1012 – 1020 Hrs.  | Lighting of the Lamp                                                                                                                                                                                   |
| 1020 – 1030 Hrs.  | <b>Welcome Address</b> by Prof. (Dr.) Bimal N. Patel, Director, Gujarat National Law University                                                                                                        |
| 1030 – 1035 Hrs.  | <b>Introductory Address</b> by Shri Prerak Patel, Under Secretary, Gujarat State Commission for Women                                                                                                  |
| 1035 – 1045 Hrs.  | <b>Introductory Address</b> by Ms. Veena Patel, Member Secretary, Gujarat State Commission for Women                                                                                                   |
| 1045 – 1055 Hrs.  | <b>Presidential Address</b> by Smt. Lilaben Ankoliya, Hon. Chairperson, Gujarat State Commission for Women                                                                                             |
| 1055 – 1100 Hrs.  | <b>Vote of Thanks</b> by Prof. (Dr.) Thomas Mathew, Registrar, Gujarat National Law University                                                                                                         |
| 1100 – 1200 Hrs.  | <b>Session I:</b> Constitutional Rights and Role of Science and Technology in Trial for offences against women – Dr. Jyotsana Yagnik, Former Principal Judge, City Civil and Sessions Court, Ahmedabad |
| 1200 – 1300 Hrs.  | <b>Session II:</b> Legal and Scientific Measures for Prevention and Redressal of Sexual Harassment of Women at Workplace – Mr. Sanjay V Thakkar, Advocate                                              |
| 1300 – 1345 Hrs.  | <b>Lunch</b>                                                                                                                                                                                           |
| 1345 – 1445 Hrs.  | <b>Session III:</b> Laws and Scientific Methods to curb Domestic Violence – Ms. Hina Desai, Advocate, High Court of Gujarat, Ahmedabad                                                                 |
| 1445 – 1545 Hrs.  | <b>Session IV:</b> Psychological Trauma and Legal Provisions protecting the Rights – Dr. Pragna Sorani, Assistant Professor, B J Medical College, Ahmedabad                                            |
| 1545 – 1645 Hrs.  | <b>Session V:</b> Forensic Evidence and Legal Provisions to curb offence against women: An Investigative Agency Perspective – Ms. Mini Joseph, ACP, Mahila Cell, Crime Branch, Ahmedabad               |
| 1645 Hrs. Onwards | Certificate Distribution                                                                                                                                                                               |

### Organizing Committee Members:

- \* Dr. Thomas Mathew, Registrar & Professor
- \* Dr. Bindu Vijay, Assistant Professor
- \* Ms. Heena Goswami, Assistant Professor